

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5019 - JK (LD) of 2025

DATED:- 06 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated 06.05.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jim

Reyaz Ali Bhat
06.05.25

Annexure to the Government Order No. 5019 – JK (LD) of 2025 dated 06.05.2025

S No	Title of the Case	OIC
1	CrIM No. 504/2024 in CRM(M) No. 196/2024 titled Managing Director, M/S Modern Laboratories and anr. Versus Union Territory of J&K.	Ms. Reema Ghizala, Assistant Controller Drug, Kashmir, Phone No. 9149438887, E-Mail: reemageelani11@gmail.com
2	CRM(M) No. 795/2023 titled MKS Healthcare LLP (Limited Liability Partnership Firm) V/S Union Territory of Jammu and Kashmir.	Mr. Sanjeev Gupta (Assistant Drug Controller) Phone No. 9419182864.

Reemageelani

Sanjeev